COURT NO. 49

HON'BLE MR.JUSTICE ANUP JAIRAM BHAMBHANI

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmvijaypal.dhc@gov.in

CLICK HERE TO JOIN VC

https://dhcvirtualcourt.webex.com/meet/dhcvirtualcourt13

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION		
FRESH MATT	FRESH MATTERS & APPLICATIONS					
118	TR.P.(C.)-57/2025		VARUN SINGH			
	CM APPL. 22091/2025	V/s UMA DEVI & ORS.				
	CM APPL. 22092/2025					
		OTHER DETAILS OF ADVOCATES:				

COURT NO. 26

HON'BLE MS.JUSTICE NEENA BANSAL KRISHNA

NOTE: IT IS CIRCULATED FOR INFORMATION OF THE LD. COUNSELS/ LITIGANTS THAT NO ADJOURMENT SHALL BE GRANTED IN ANY MATTER LISTED BEFORE HER LADYSHIP ON THE GROUND OF NON AVAILABLITY / ILLNESS UNLESS THERE IS AN ADJOURNMENT SLIP IN THE PRESCRIBED FORMAT CIRCULATED AS PER RULES.

CLICK TO JOIN VC:

MEETING LINK: https://delhihighcourt.webex.com/meet/dhcecourtvc1

MEETING NUMBER: 2512 399 8226

PASSWORD: 1234

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

cmpankaj.dhc@gov.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION		
AFTER NO	FTER NOTICE MISC. MATTERS					
		MS SEEMA SHARMA V/s THE STATE GOVT OF NCT OF DELHI ORS & ORS.	NAND KISHOR PASWAN, ARVIND KUMAR MISHRA			
		OTHER DETAILS OF ADVOCATES: D K SHARMA(DKSHARMA1177@GMAIL.COM) DELHI POLICE(DHCPROSECUTIONDELHIPOLICE@GMA	P.SFIR NO. :(KARAWAL NAGAR-217/2013)			

COURT NO. 51 HON'BLE MS.JUSTICE TARA VITASTA GANJU

NOTE: "NO PASSOVER WILL BE GIVEN IN THE FIRST FIVE CASES IN SUPPLEMENTARY LIST"

NOTE: "PASSOVERS OF THE SUPPLEMENTARY LIST WILL BE TAKEN UP AT THE END OF SUPPLEMENTARY LIST."

NOTE: "ALL COUNSEL APPEARING THROUGH VC ARE REQUESTED TO MAINTAIN A PROPER DECORUM
WHILE APPEARING THROUGH VIRTUAL MODE, I.E., ENSURE THE VIDEO IS ON WHEN THE
MATTER IS TAKEN UP, APPEAR IN COURT ATTIRE AND WITHOUT ANY BACKGROUND NOISE/
DISTURBANCE.

COUNSELS ARE ALSO REQUIRED TO PUT THE ITEM NUMBER BESIDES THEIR NAME.

COUNSEL SHALL ALSO REFRAIN FROM APPEARING WHILE IN A MOVING VEHICLE OR FROM A PUBLIC PLACE."

NOTE: "REGULAR MATTERS WILL BE TAKEN UP EVERY THURSDAY AT 03:30 P.M."

CLICK HERE TO JOIN VC:

https://virtualcourtdhc.webex.com/meet/virtualcourtdhc1

MEETING NO. 2512 822 1186.

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

bhupesh.kumar@dhc.nic.in

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION	
FOR ADM	FOR ADMISSION				
	C.R.P212/2023 CM APPL. 40652/2023	RAJ BAHADUR SINGH V/s SURMALA MALHOTRA & ORS.	DHARITRY PHOOKAN		
		OTHER DETAILS OF ADVOCATES: DHARITRY PHOOKAN (DHARITRYPHOOKAN@GMAIL.COM	л)(9910074987)(PETITIONER)		

COURT NO. 08 HON'BLE MR.JUSTICE SACHIN DATTA

CLICK HERE TO JOIN V.C.

https://virtualcourtdhc.webex.com/meet/virtualcourtdhc6

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO

sachin.sharma@dhc.nic.in

NOTE: ADMISSION MATTERS SHALL BE TAKEN UP IN THE PRE-LUNCH SESSION AND SUPPLEMENTARY MATTERS WILL BE TAKEN UP IN THE

POST LUNCH SESSION (02:30 P.M. ONWARDS)

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION		
AFTER NO	TER NOTICE MISC. MATTERS					
199	W.P.(C)-9339/2023	DEVENDER KUMAR TYAGI & ANR. V/s DIVISIONAL COMMISSIONER & ORS.	KARAN SACHDEVA, KARAN SACHDEVA, NR SWETABH, ROHIT KHURANA			
		SANJAYSHARMA8866@GMAIL.COM)(9811 SANTOSH KUMAR TRIPATHI(STANDINGCOUNSELGNCTD@GM KARAN SACHDEVA(SACHDEVAKARAN@GN NR SWETABH(ADVSWETABHOFFICIAL@GMAIL NR SWETABH(ADVSWETABHOFFICIAL@GN ROHIT	KARAN SACHDEVA(SACHDEVAKARAN@GMAIL.COM, GANJAYSHARMA8866@GMAIL.COM)(9811850014)(PETITIONER) GANTOSH KUMAR FRIPATHI(STANDINGCOUNSELGNCTD@GMAIL.COM)(9868250806)(RESPONDENT) KARAN SACHDEVA(SACHDEVAKARAN@GMAIL.COM)(9811850014)(PETITIONER) NR GWETABH(ADVSWETABHOFFICIAL@GMAIL.COM)(9643564576)(RESPONDENT) NR SWETABH(ADVSWETABHOFFICIAL@GMAIL.COM)(9643564576)(PETITIONER)			

COURT NO. 22 HON'BLE MR. JUSTICE MANOJ JAIN

Meeting link

 $\underline{https://virtual court dhc.webex.com/meet/virtual court dhc 015}$

Meeting number

2513 856 5993

NOTE: FOR MOVING ADJOURNMENT SLIP PLEASE MAIL TO:

mjcourtmaster@gmail.com

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION	
FRESH MATT	FRESH MATTERS & APPLICATIONS				
53	CM(M)-685/2025 CM APPL. 22124/2025 CM APPL. 22125/2025 CM APPL. 22126/2025	MAYA DEVI AND ORS V/s VEERMATI	KANWAR PAL SINGH	SUBJECT TO OFFICE OBJECTION	
		OTHER DETAILS OF ADVOCATES:			

HIGH COURT OF DELHI 15.04.2025.

REGISTRAR (LISTING)